

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/646/2017
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD
NAME OF THE RESPONDENT(S) : SURANA POWER LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Anun Pradeesh for DAV Partners	Counsel for Applicant	
2.	P. V. Prejja Advocate	counsel for Res P.	

ORDER

Counsels representing both the parties are present and stated that they are intending to settle the matter and prayed for time in this regard. Counsel for respondent prayed for time to make submissions in regard to the outcome of the settlement talks. Counsel for petitioner had no objection to grant time to the respondent. The time is adjourned at request. Put up on 23.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc